

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 26.09.2018

In the court of the Registrar

11:00 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	MA No. 175 of 2018 in un-numbered Company App.(AT) (Ins) No. ___ of 2018	Tirumala Balaji Alloys Pvt ltd Vs Sumit Binani	Arjun Asthana
2.	MA No. 176 of 2018 in un-numbered Company App.(AT) (Ins) No. ___ of 2018	R. Mangalam Vs SPML Infra ltd	Arnav Dash
3.	MA No. 177 of 2018 in un-numbered Company App.(AT) (Ins) No. ___ of 2018	SREI Infrastructure Finance Ltd Vs Kannan Tiruvengadam	Arijit Mazumdar

Defective Appeals

4.	Comp. App. (AT) No. ___ 2018 (F.No.27.08.2018/NCLAT/U R/789)	Bank Street Securities Pvt Ltd & Others Vs SRD Trading Pvt Ltd	Ashish Middha
----	---	--	---------------

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order


25/9/18

Assistant Registrar